

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2020 AT 2.00 p.m.

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : IBA/1288/2019
NAME OF THE PETITIONER(S) : C.H.ROBINSON WORLD WIDE FREIGHT I PVT LTD
NAME OF THE RESPONDENT(S) : PERFECT CARGO AND LOGISTICS PVT LTD
UNDER SECTION : SEC 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P Giridharan
D.S. Dawid

O/c



2. M. Kaneri Selvam

O/c



ORDER

Learned Counsel for the Petitioner as well as the Corporate Debtor are present.

Learned Counsel for the Petitioner represents that the matter is sought to be withdrawn. Taking into consideration the representation as well as Rule 8 of I & B (AAA), Rules, 2016, this Petition stands **dismissed as withdrawn**. File to records.

-Sd-

(S. VIJAYARAGHAVAN)
Member (Technical)

sr

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)